

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO 1413  
TO BE ANSWERED ON 19.12.2018  
Vacancies in Tribunals/Commissions**

† 1413.SHRI RAHUL KASWAN:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there are several vacancies of Chairman and members in various judicial, semi-judicial and administrative tribunals and commissions;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any recommendation from the officers concerned to fill these vacancies;
- (d) if so, the details thereof and the steps taken by the Government in this regard;  
and
- (e) the details of such appointments made during the last three years?

**ANSWER**

**MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE  
AFFAIRS**

**(SH. P.P.CHAUDHARY)**

- (a) to (e) Information is being collected and will be laid on the Table of the House.

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